

COURT-I

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(APPELLATE JURISDICTION)**

**Appeal No. 239 of 2015,
Appeal No. 240 of 2015 & IA 393 of 2015,
Appeal No. 241 of 2015 & IA 394 of 2015
Appeal No. 203 of 2015**

Dated: 21st September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Appeal Nos. 239 of 2015, 240 of 2015 & 241 of 2015

**Indian Wind Power Association Appellant(s)
Versus
Tamil Nadu Generation & Distribution Corp. Ltd. & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Counsel for the Respondent (s) : Mr. G. Umapathy
Mr. S. Vallinayagam

Appeal No. 203 of 2015

**TANTRANSCO Ltd. & Ors. Appellant(s)
Versus
M/s. Indian Wind Power Association & Ors. Respondent(s)**

Counsel for the Appellant (s) : Mr. G. Umapathy
Mr. Vallinayagam
Counsel for the Respondent (s) : Ms. Raveena Dhamija for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **25.10.2016.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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